

lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

(i) G.S.R. 890(E) published in Gazette of India dated the 16th December, 1983 together with an explanatory memorandum seeking to extend the excise duty exemption on zinc ingots used in the manufacture of zinc dust which was hitherto available for use within the factory of production, also to such situations where such zinc ingots are used elsewhere than in the factory of production provided such zinc dust is returned to the factory of production of zinc ingots.

(ii) G.S.R. 891(E) published in Gazette of India dated the 16th December, 1983, together with an explanatory memorandum seeking to grant exemption from full excise duty on zinc dust manufactured out of zinc ingots and used in the manufacture of zinc unwrought.

(iii) G.S.R. 892(E) published in Gazette of India dated the 16th December, 1983 together with an explanatory memorandum making certain amendment to Notification No. 81/83-CE dated the 1st March, 1983.

[Placed in Library. See No. LT-7580/83].

(2) A copy of the Foreign Exchange Regulation (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 659(E) in Gazette of India dated the 19th August, 1983 under section 79 of the Foreign Exchange Regulation Act, 1973.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(2) above.

[Placed in Library. See No. LT-7581/83].

(4) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st December, 1981.

[Placed in Library. See No. LT-7582/83].

(5) A statement (Hindi and English versions) giving Valuation result and bonus to policy holders of the Life Insurance Corporation for the year ended the 31st March, 1983.

[Placed in Library. See No. LT-7583/83].

Vegetable Oil Products Control (Amendment) Order, 1983

THE DEPUTY MINISTER IN THE DEPARTMENTS OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. MS. SANJEEVI RAO) : I beg to lay on the Table a copy of the Vegetable Oil Products Control (Amendment) Order, 1983 (Hindi and English versions) published in Notification No. G.S.R. 885(E) in Gazette of India dated the 12th December, 1983 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-7584/83].

Tea (Registration of Dealers and Declaration of Stocks) Order, 1983, Export of Minerals and Ores-Group-I (Inspection) Amendment Rules, 1983, Reviews on the working of and Annual Reports of British India Corporation Ltd., Kanpur for 1982-83, Projects and Equipment Corporation of India Ltd., New Delhi for 1982-83, India Tea and Restaurant Ltd., Bombay for 1981-82 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : On behalf of Shri P.A. Sangma, I beg to lay on the Table :—

(1) A copy of the Tea (Registration of Dealers and Declaration of Stocks) Order, 1983 (Hindi and English

versions) published in Notification No. S.O. 901(E) in Gazette of India dated the 6th December, 1983 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-7585/83].

- (2) A copy of the Export of Minerals and Ores—Group-I (Inspection) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 4367 in Gazette of India dated the 3rd December, 1983 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1983.

[Placed in Library. See No. LT-7586/83].

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the British India Corporation Limited, Kanpur, for the year 1982-83.

- (ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7587/83].

- (b) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1982-83.

- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments

of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7588/83].

- (c) (i) Review by the Government on the working of the India Tea and Restaurant Limited, Bombay, for the year 1981-82.

- (ii) Annual Report of the India Tea and Restaurants Limited, Bombay, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7589/83].

- (d) (i) Review by the Government on the working of the Tea Trading Corporation of India Limited, Calcutta, for the year 1980-81.

- (ii) Annual Report of the Tea Trading Corporation of India Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7590/83].

- (e) (i) A statement regarding Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1981-82.

- (ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (4) - Three statements (Hindi and English versions) showing reasons for delay in laying the papers men-

tioned at (c) to (e) of the item (3) above.

[Placed in Library. See No. LT-7591/83].

- (5) (i) A copy of the Annual Report (Hindi and English versions), on the working of the Rubber Board, Kottayam, for the year 1982-83.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1982-83.

[Placed in Library. See No. LT-7592/83].

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1982-83, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Councils, Bombay, for the year 1982-83.

[Placed in Library. See No. LT-7593/83].

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Bombay, for the year 1982-83 along with Accounts and Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Packaging, Bombay, for the year 1982-83.

[Placed in Library. See No. LT-7594/83].

- (8) A copy of Notification No. S.O. 891(E) (Hindi and English versions) published in Gazette of India dated

the 5th December, 1983 regarding extension of the period of take over of the management of Chargo tea estate for a further period upto and inclusive of 30th June, 1984 on the expiry of the original period of take over of five years, under section 16D of the Tea Act, 1953.

[Placed in Library. See No. LT-7595/83].

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1982-83 under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Marine Products Export Development Authority, Cochin, for the year 1982-83.

[Placed in Library. See No. LT-7596/83].

- (10) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Calcutta, for the year 1981-82 together with Audit Report thereon.

- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library. See No. LT-7597/83].

- (12) A. A copy of the Textiles Committee (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 850 in Gazette of India dated the 2nd November, 1983 under section 22 of Textiles Committee Act, 1963.

[Placed in Library. See No. LT-7598/83].

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbi-

tration, New Delhi, for the year 1982-83.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7599/83].

Annual Report of Central Institute of Hindi, Agra for 1982-83. Annual Audited Accounts of Kendriya Hindi Shikshan Mandal, Agra for 1982-83, Annual Accounts of Rashtriya Sanskrit Sansthan, Delhi for 1980-81 and 1981-82 and Statement for delay in laying the Annual Audited Accounts and Annual Accounts of Kendriya Hindi Shikshan Mandal, Delhi and Rashtriya Sanskrit Sansthan, Delhi resp.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Shri P.K. Thungon, I beg to lay on the table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 1982-83.

[Placed in Library. See No. LT-7600/83].

- (2) A copy of the Annual Audited Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1982-83.

[Placed in Library. See No. LT-7601/83].

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi for the year 1980-81 together with Audit Report thereon.

- (4) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1981-82 together with Audit Report thereon.

- (5) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above.

[Placed in Library. See No. LT-7602/83].

13.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes of Sixty-fifth to Sixty-eighth Sittings

SHRI G. LAKSHMANAN (Madras North) : I beg to lay on the Table Minutes (Hindi and English versions) of the Sixty-fifth to Sixty-eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th December, 1983, agreed without any amendment to the Lepers (Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh Repeal) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 15th December, 1983."

13.09 hrs.

PUBLIC ACCOUNTS COMMITTEE

Statements showing action taken by Government on recommendations of Reports etc.

SHRI SUNIL MAITRA (Calcutta North East) : I beg to lay on the Table the following statements (Hindi and English versions)